

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, SONIPAT.

ORDER

During interaction with the Jail authorities, it has been informed that as and when new undertrials are arrested and produced in the Court and subsequently remanded to custody, they are not subjected to COVID-19 test. We are aware that about 80% COVID-19 positive cases are asymptomatic and thus it cannot be ascertained whether said accused is infected with COVID-19 or not and in case during custody, any such case will surface, it will be a potential danger to Judicial Officers, Court staff as well as jail inmates and jail staff. As such, keeping in view the instructions/guidelines of the Hon'ble High Court conveyed vide letter No. 506/Spl.Gaz.II.17 dated 17.03.2020, it is ordered that as and when a new undertrial is arrested by the police and is brought to the Court, he shall be examined for COVID-19 infection and will be produced in the Court only thereafter by taking required precautions i.e. wearing Mask, sanitizing of his hands and by maintaining social distancing. In case, he is sent to Jail, he should be kept in a separate ward till the test report of COVID-19 comes to be negative.

All concerned be informed, accordingly.


(Y. S. Rathor)

District and Sessions Judge,
Sonipat. 28-04-2020

Endst. No. 4153 / Dated 28-04-2020

Copy forwarded to the following for information and necessary action:

1. All the Judicial Officers/Duty Judges posted in this Sessions Division with further direction that while performing the duty in the Court, they as well as the officials should ensure proper precautionary measures to be adopted strictly including use of Masks, Hand Sanitizers etc. Besides maintaining safe social distancing.
2. Deputy Commissioner, Sonipat.
3. Superintendent of Police, Sonipat.
4. Chief Medical Officer, Civil Hospital, Sonipat.
5. District Attorney, Sonipat.
6. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda.
7. Superintendent Grade-II (Judl.), Judicial Branch of this office for similar action.
8. All branches/weeding staff.
9. System Officer of this office.
10. On website of this Sessions Division.


(Y. S. Rathor)

District and Sessions Judge,
Sonipat. 28-04-2020